Incomplete Projects of the Eighth Five Year Plan

3837. SHRI SANJAY DALMIA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that many projects of the Eighth Five Year Plan are likely to remain incomplete due to inadequate of funds:
 - (b) if so, the details thereof; and
- (c) the stepss taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING & PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) and (b) As on 31.3.96 there were 28 projects of the Eighth Plan which were running behind schedule as per their latest approved schedule due to fund constraints. Seven projects are likely to be completed with in eighth plan and 21 projects are likely to remain incomplete due to inadequacy of funds. The sectorwise details of 21 projects are given below:

No. of projects

	likely	to	be
	delayed	due	to
	fund constraints (as		
	on 31.3.96)		
Atomic energy	2		
Coal		1	
Power	6		
Railway	12		
Surface Transport		1	
			_
Total		22	

Sector

(c) Decision of. the Government taken in February 1996 to solve the resource problem of on-going projects were (a) to give priority in allocation of funds to projects which were at advanced stage and likely to be completed during Eighth Plan period and (b) Shelving/dropping or for

transfer to private/joint sector projects which are unable to make progress due to fund constraints.

Illegal Constructions In Delhi

3838. SHRI NAGENDRA NATH OJHA: Will the PRIME MINISTER be pleased to state:

- (a) whether MCD, NDMC and DDA have been asked by Lt. Governor to submit zone-wise and locality-wise weekly reports of illegal structures and initiate immediate action against constructions without approved building plan;
- (b) whether West Zone of MCD has received a complaint forwarded by a Member of Parliament in the first week of July about illegal encroachment on a road by residents of AB Block in Hari Nagar;
- (c) if so, the details thereof and action taken thereon:
- (d) the details of illegal constructions/encroachments identified in West Zone and action taken thereon; and
- (e) the agencies responsible for removal of debris after demolition?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATESWARLU): (a) Yes, Sir.

- (b) and (c) Municipal Corporation of Delhi has reported that AB block does not exist in Hari Nagar. However, a complaint was received from a Member of Parliament in the First week of July about encroachment on road in DB Block of Hari Nagar. The encroachment was made by a resident of DB-13-B of Hari Nagar Block in the form of a boundary wall on Municipal land. This boundary wall has since been demolished.
- (d) The Position as reported by M.C.D. and D.D.A. is as under:—

M.C.D. About 22.963 acres of land of parks in West Zone is under encroachment.

The on-going illegal construction are demolished immediately, as and when they are detected. Action against other illegal constructions is taken under section 343 (1) and 344 of D.M.C. Act.

D.D.A. In the development area of West Zone, DDA detected 51 cases of illegal constructions. Complaints have been lodged with the local police and constructions in all these cases have been stopped. Demolition action under the D.D. Act has also been initiated by DDA in all these cases.

Besides, DDA has also indentified one case of encroachment in the area. A programme for removal of the encroachment has been fixed by DDA for 19.9.19%.

(e) Delhi Development Authority and M.C.D. have reported that debris after demolition are removed by the agency which carries out the demolition work.

life on Indian Satellites

3839. DR. SHRIKANT RAMCHANDRA JICHKAR: SHRI JAGIR SINGH DARD:

Will the PRIME MINISTER be pleased to state:

- (a) the number of Indian satellites presently orbiting in space;
 - (b) what is their expected life;
- (c) which are the fully or predominantly indigenous;
- (d) the future programme for launching satellites: and
- (e) the steps being taken to expand our satellite programme?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE

MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) There are nine Indian satellites, namely, INSAT-1D, INSAT-2A, INSAT-2B, INSAT-2C, IRS-IB, IRS-IC, IRS-P2, IRS-P3 and SROSS-C2 which are currently providing operational services, also, there are five more satellites which are still orbiting in space, but have already completed their operational life.

(b) The designed operating life of INSAT series of satellites is seven years and of IRS series of satellites is three years. The designed life of SROSS-C2 satellite was six months.

However IRS-IB and SROSS-C2 have already well exceeded their designed operating life.

- (c) Except for INSAT-1D- all satellites presently in operation as well as those planned for launch in the future are indigenous.
- (d) The satellites planned for launch in the near future are as follows:

INSAT-2D and INSAT-2E are scheduled to be launched in 1997. IRS-ID similar to IRS-IC planned for launch by 1997/1998 on board PSLV. IRS-P4 incorporating oceanographic payload is planned for launch during 1997/1998 on board PSLV.

Two experimental communication satellites, namely, GSAT-1 and GSAT-2, are planned for launch on board first two developmental flights of GSLV during 1997/1998 and 1998/1999, respectively.

(e) The steps taken to expand the satellite programme include:

Continuing and enhancing the existing satellite service capabilites with the launch of follow on INSAT and IRS series of satellites,

Introduction of new service payloads in the follow-on satellites.